## **Declaration of assets and Liabilities**

Year 2020-21

I, Hemant sharma, son of Late Sooraj Pal Sharma aged 24 Years, belonging to **Bihar Vidhan Sabha** Service and presently working as **Reporter** give herein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and

#### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

detalls of the dependent \*

A. Detain (Asset given)

S. No.

15.2.21 (i) Cash (ii) Deposite Bank, Fi Institution Non-Bar Dependent-1 Description self mother's Dependent-2 Dependent-3 Name(s) Name Name Name Sudha Sharma NIL NIL NIL NIL NIL Rs. 50,000/-Rs. 30,000/-Deposits in Bank, Finacial NIL NIL NIL Institutions and Non-Banking **Financial** Companies (iii) Bond, Mutual Fund NIL SBI Debentures and 60,000/-NIL NIL Shares in NIL companies (iv) Other financial institutions, NIL NIL NIL NIL NIL NSS, Postal Saving, LIC Policeis, etc (v) Motor Vehicles NIL NIL (details of NIL NIL NIL make.etc) Jewellery (give Gold-20gm (vi) Gold- 10gm Rs. 1,01,000/-Rs.- 50,000/details of NIL NIL NIL weight and value) (vii) Other assets, such as values NIL NIL NIL NIL NIL of claims/ interests

> Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

employee.

<sup>\*</sup>Dependant here means person substantially dependent on the income of the

## B. <u>Details if Immovable assets</u>

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

SI. No.	Description	self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial andresidential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House / Apartments, etc. - Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	MO. Shekhjadgan, Deoband Road, Nanauta, Saharanpur, Uttar Pradesh-247452 Market Value- 10,00000	NIL	NIL	= NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

# (2) I give herein below the details of my liabitites/ overdues to public financial institutions and government dues:

SI. No.	Description	Name & address of Bank / financial Institutions(s)/ Department(s)	Amount outstanding as on	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from Financial Institutions	NIL	NIL	
	(iii) Government Dues:			
	(a) dues to department dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues of departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departmets dealing with government transport (including airctaft and helicopters)	NIL	NIL	



	(f) Other dues, if any	NIL	place of an NIL
(b)	(i) Income Tax including surcharge [Also indicatethe assessment year upto wich Income Tax Return filed. Give also Permanent Account Number (PAN)]	IPBPS3339C	
	(ii) Wealth Tax [Also indicate the assessment year upto wich Wealth Tax return filed]		
	(iii) Sales Tax [Only in case of proprietary business]		The second secon
	(iv) Property Tax		

### c. Personal Detail

GPF/CPF/PRAN No:-	
	110154294405
Gendre :-	
	M (M/F)
Date of Birth :-	
	0 8 0 8 1 9 9 6 (DD/MM/YYYY
Class / Group:-	
	B (A/B/C)
Cadre :-	
	Reporting Cadre
	(Full Name e.g. B.A.S Bihar Administrative Service,
	B.S.S. Bihar Secretariat Service etc.)
Home District :-	
	SAHARANPUR

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature:-

Name of Employee:-Hemant Sharma

Place: Patna Designation:- Reporter

Date: 15 02 202 Department:- Bihar Legislative Assembly

Note: Please sign each page of the deciaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

in prescribed format.